

प्रतिरक्षा उपकरणों (बी एचएचएच) :
(क) से (घ). एक विवरण सभा पटल पर
रखा जाता है। [द्विचित्रे परिशिष्ट १, अनुबन्ध
संख्या १६]

Mines in Orissa

318. Shri Damani: Will the Minister of Steel, Mines and Fuel be pleased to lay a statement on the Table giving the names of mines of Manganese and iron ores in Bihar and Orissa States whose loading stations are situated on Barazmeda Sector of South Eastern Railway and also state their production during 1953-54, 1954-55, 1955-56, 1956-57 and 1957-58.

The Minister of Mines and Oil (Shri K. D. Malaviya): A statement giving the information for the years 1955-56, 1956-57 and 1957-58, is attached. [See Appendix I, annexure No. 97] The Mineral Conservation and Development Rules came into operation in July, 1955 and as such minewise production figures prior to 1955 are not available.

Smuggling

319. { Shrimati Ha Palchoudhuri:
Shri Sarju Pandey:

Will the Minister of Finance be pleased to state:

(a) the number of smugglers killed and arrested (separately) on the Amritsar-Pakistan border during 1958 so far;

(b) how many of them were Pakistani nationals;

(c) the value of articles seized from these smugglers; and

(d) the action taken against those arrested?

The Minister of Finance (Shri Morarji Desai): (a) 15 smugglers were killed and 135 arrested during the year 1958 (upto 31st October) on the Amritsar-Pakistan border.

(b) 11 and 14 were Pakistani nationals out of those killed and arrested respectively.

(c) Articles worth Rs. 10,94,533-00 were seized from them.

(d) 27 persons were prosecuted in the Courts of Law. Out of these 19 persons have been convicted to rigorous imprisonment varying from 8 weeks to 2 years. Cases against the rest are still under investigation.

Orissa Mining Corporation

320. Shri Panigrahi: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the Government of India have advanced any money to the Orissa Mining Corporation either by way of loan or by way of purchasing share; and

(b) if so, the amount advanced so far?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). Yes, Sir. A sum of Rs. 5 lakhs has been advanced for purchase of shares.

Rural Institutes

321. Shri Ram Krishan: Will the Minister of Education be pleased to state:

(a) whether the Scheme for expansion of rural institutes during the Third Plan period has been finalised; and

(b) if so, the main features thereof?

The Minister of Education (Dr. K. L. Shrivastha): (a) No, Sir.

(b) Does not arise.

Memorial to Poot Kalidas

322. Shri Ram Krishan: Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question